

GOVERNMENT OF INDIA
 MINISTRY OF AGRICULTURE AND FARMERS WELFARE
 DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
 UNSTARRED QUESTION NO. 592
 TO BE ANSWERED ON 03RD FEBRUARY, 2026

HORTICULTURE PRODUCTION IN RAJASTHAN

592. SMT. MANJU SHARMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has assessed the horticulture production potential across the States and if so, the details thereof, State/Union Territory-wise;
- (b) the details of the area under horticulture, its productivity, yield and production capacity, State/Union Territory-wise including that of Rajasthan;
- (c) the details of the funds allocated, released and utilised under the Mission for Integrated Development of Horticulture during the last three years along with the details thereof in Rajasthan, State/Union Territory and district-wise; and
- (d) the steps taken by the Government to ensure payment of remunerative prices to farmers for their horticultural produce?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
 कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): According to the Working Group report on Crop Husbandry, Agriculture Inputs, Demand & Supply, 2024 by NITI Aayog, there is a vast potential to improve production of major food commodities including fruits and vegetables in the country by bridging the yield gaps.
- (b): The details of State/UT-wise area, production and productivity/yield of Horticultural crops in the country including State of Rajasthan for the years 2021-22, 2022-23, 2023-24 and 2024-25 (Third Advance Estimates) are given in **Annexure-1**.
- (c): The details of the funds allocated, released and utilised under the Mission for Integrated Development of Horticulture during the last three years along with the details thereof in Rajasthan, State/Union Territory-wise are given in **Annexure-2**. However, district-wise allocation is being done by the States/UTs as per their requirement and potential.
- (d): Steps taken by the Government to ensure remunerative prices to the farmers producing horticulture crops are as under:
 - i. Assistance is provided for development of infrastructure for post harvest management and marketing such as storages, wholesale markets, rural primary markets, Kisan Mandies, etc.

- ii. Facilitating direct marketing, contract farming and setting up of private markets, farmer consumer markets and e-markets.
- iii. Providing market information to farmers on prices and arrivals of agricultural commodities in regulated markets on AGMARKNET portal to enable the farmers to get better remunerative prices.
- iv. **Implementing Market Intervention Scheme (MIS):** Government is implementing the Market Intervention Scheme (MIS), as a part of the integrated scheme PM-AASHA, for protecting farmers from the distress sale of perishable agricultural and horticultural commodities, which are not covered under the Minimum Support Price (MSP). The Scheme has the following three provisions for supporting Horticulture Farmers whenever the prices are non-remunerative:
 - **Procurement under MIS:** On the receipt of request from the concerned State/UT Administration, Government gives sanction for the procurement of a predetermined quantity at the fixed Market Intervention Price (MIP) by the agencies designated by the State Government for a fixed period or till the prices are stabilized above the MIP whichever is earlier. Under Market Intervention Scheme (MIS), Central Share of losses, if any (at 50:50 basis for general States and 75: 25 basis for NE States), incurred in implementing MIS is released to the State procuring agencies as per the specific proposals received from the State Governments.
 - **MIS-PDPS:** This component of the Scheme provides for making Price Deficiency Payment for horticulture crops whenever the market prices falls below the Market Intervention Price, where the State Government does not have to do any physical procurement.
 - **Transportation and storage subsidy for Tomato, Onion and Potato (TOP) crops:** This component makes provision for providing transportation and storage subsidy to Central Nodal Agencies and State designated agencies for procurement of TOP crops from farmers where prices are below MIP and transport it to other locations where prevailing prices are high.

Statement Annexed to part (b) of Lok Sabha Unstarred Question No. 592 due for answer on 3 rd February, 2026 regarding 'Horticulture Production in Rajasthan'													
States/UTs-wise Area, Production and Productivity/Yield of Horticulture Crops (Area: A in '000 Ha, Production: P in '000 MT, Productivity or Yield (Y)=Production/ Area in MT/Ha)													
Sl. No.	States/UTs	2021-22			2022-23			2023-24			2024-25 (Third Advance Estimates)		
		A	P	Y	A	P	Y	A	P	Y	A	P	Y
1	Andaman Nicobar	31.05	170.21	5.48	32.12	184.87	5.75	32.44	187.35	5.78	32.07	157.94	4.93
2	Andhra Pradesh	1632.68	25998.66	15.92	1681.00	28355.69	16.87	1676.41	27212.04	16.23	1684.72	31430.76	18.66
3	Arunachal Pradesh	46.88	181.52	3.87	45.05	177.54	3.94	42.57	198.13	4.65	43.79	188.27	4.30
4	Assam	668.76	6826.87	10.21	671.48	6886.59	10.26	662.59	6937.98	10.47	681.13	7229.36	10.61
5	Bihar	1294.51	22958.49	17.74	1318.85	23203.96	17.59	1314.47	21843.82	16.62	1301.39	21452.00	16.48
6	Chhattisgarh	784.11	9796.61	12.49	782.78	9424.90	12.04	773.63	9441.47	12.20	644.29	8010.46	12.43
7	D & N Haveli	0.17	2.62	15.14	0.17	2.62	15.14	0.17	2.62	15.14	0.17	2.62	15.14
8	Daman & Diu	0.03	2.28	67.06	0.03	2.28	67.06	0.03	2.28	67.06	0.03	2.28	67.06
9	Delhi	24.54	373.86	15.23	23.76	376.43	15.85	24.76	415.05	16.76	24.96	370.93	14.86
10	Goa	109.26	311.38	2.85	110.09	335.61	3.05	116.39	435.54	3.74	111.59	338.08	3.03
11	Gujarat	1904.41	26242.73	13.78	1922.43	25454.40	13.24	2184.09	25466.41	11.66	2190.33	27524.61	12.57
12	Haryana	408.81	6747.70	16.51	419.30	6449.31	15.38	410.56	6592.09	16.06	413.79	6286.81	15.19
13	Himachal Pradesh	340.21	2682.09	7.88	343.07	2736.75	7.98	341.33	2501.91	7.33	338.45	2375.66	7.02
14	Jammu & Kashmir	430.36	4318.67	10.03	436.41	4741.88	10.87	437.00	4644.51	10.63	400.89	3928.68	9.80
15	Jharkhand	428.06	5384.73	12.58	444.77	5657.38	12.72	447.66	5792.08	12.94	624.00	5329.68	8.54
16	Karnataka	2732.41	22052.85	8.07	2771.96	21066.29	7.60	2635.12	19979.06	7.58	2638.14	18320.56	6.94
17	Kerala	1534.92	10232.64	6.67	1542.88	10264.19	6.65	1562.91	10231.34	6.55	1536.30	11099.77	7.23
18	Ladakh	3.53	21.67	6.14	3.53	21.67	6.14	1.56	8.49	5.43	3.70	20.42	5.51
19	Lakshadweep	3.08	1.43	0.46	3.08	1.43	0.46	3.08	1.43	0.46	1.96	4.44	2.27
20	Madhya Pradesh	2412.75	35314.06	14.64	2456.54	36553.61	14.88	2602.40	38574.01	14.82	2649.36	38893.65	14.68
21	Maharashtra	2391.50	30773.69	12.87	2238.80	29945.87	13.38	2144.42	28873.12	13.46	2497.60	34844.53	13.95
22	Manipur	91.82	912.23	9.94	91.22	910.27	9.98	83.37	890.39	10.68	45.38	520.61	11.47
23	Meghalaya	141.71	1006.03	7.10	163.97	1078.18	6.58	166.09	1106.77	6.66	158.90	1101.62	6.93
24	Mizoram	157.26	706.45	4.49	157.08	705.58	4.49	160.09	707.97	4.42	192.44	826.24	4.29
25	Nagaland	91.48	821.87	8.98	93.39	885.70	9.48	94.11	896.11	9.52	147.77	890.90	6.03
26	Odisha	1461.23	12949.38	8.86	1513.69	13523.49	8.93	1602.83	14590.21	9.10	1543.17	13680.58	8.87
27	Puducherry	8.15	27.73	3.40	8.25	29.06	3.52	8.03	21.10	2.63	7.78	16.75	2.15
28	Punjab	456.70	8663.70	18.97	477.01	9092.15	19.06	513.19	9573.31	18.65	534.08	10090.64	18.89
29	Rajasthan	1521.60	4524.41	2.97	1723.42	4488.85	2.60	1995.36	4980.09	2.50	1933.83	5432.20	2.81
30	Sikkim	85.28	300.22	3.52	83.05	292.23	3.52	86.86	306.81	3.53	87.10	309.37	3.55
31	Tamil Nadu	1539.41	20850.22	13.54	1562.68	21558.49	13.80	1580.77	22199.68	14.04	1593.83	23015.50	14.44
32	Telangana	453.26	5090.67	11.23	379.18	4528.37	11.94	395.38	3936.74	9.96	355.30	3851.02	10.84
33	Tripura	135.92	1840.62	13.54	145.87	1984.78	13.61	146.30	1994.78	13.64	145.57	1892.03	13.00
34	Uttar Pradesh	2443.86	44095.09	18.04	2530.32	47089.15	18.61	2596.17	48417.20	18.65	2680.09	53646.57	20.02
35	Uttarakhand	296.39	1789.30	6.04	175.00	1157.73	6.62	166.25	935.10	5.62	157.98	1033.43	6.54
36	West Bengal	1975.60	33206.82	16.81	2086.05	36315.01	17.41	2077.71	34846.66	16.77	2086.41	34936.11	16.74
ALL INDIA TOTAL		28041.69	347179.50	12.38	28438.28	355482.29	12.50	29086.09	354743.64	12.20	29488.29	369055.04	12.52

Source: Horticulture Statistics Unit, D/o Agriculture & Farmers Welfare

Statement Annexed to part (c) of Lok Sabha Unstarred Question No. 592 due for answer on 3rd February, 2026 regarding 'Horticulture Production in Rajasthan'

States/UTs-wise (including Rajasthan) details of Allocation, Release and Expenditure (as reported by States/UTs) under MIDH

(Rs. in Crore)

Name of the States/UTs	2022-23			2023-24			2024-25		
	Allocation (Gol)	Releases (Gol)	Expenditure	Allocation (Gol)	Releases (Gol)	Expenditure	Allocation (Gol)	Releases (Gol)	Expenditure
Andhra Pradesh	100.00	50.00	38.48	63.90	24.00	12.00	65.00	51.13	23.79
Arunachal Pradesh	18.24	9.00	9.36	37.30	37.30	18.88	34.26	34.26	35.00
Assam	54.00	27.00	29.98	67.00	30.74	38.81	93.92	69.46	51.96
Bihar	20.00	15.00	16.32	15.00	14.06	16.85	40.00	40.00	28.58
Chhattisgarh	80.00	60.00	78.83	60.00	46.56	56.37	100.00	100.00	75.00
Goa	2.40	0.60	0.86	2.30	0.58	0.95	4.00	3.25	2.30
Gujarat	82.00	20.50	50.21	95.00	95.00	68.79	70.00	35.00	48.65
Haryana	80.00	32.40	38.28	76.80	38.40	42.89	55.00	27.50	31.00
Himachal Pradesh	35.00	17.50	25.48	16.00	7.95	20.45	30.00	12.75	12.00
Jammu & Kashmir	25.00	34.25	45.00	67.00	50.25	50.07	90.99	90.99	44.64
Jharkhand	21.00	0.00	0.40	10.00	1.86	10.58	30.00	15.00	12.32
Karnataka	108.00	78.83	77.36	91.93	74.95	76.75	117.00	117.00	82.80
Kerala	28.00	21.00	24.68	30.38	13.19	17.96	40.00	22.25	10.00
Madhya Pradesh	45.00	22.00	17.34	30.00	17.35	28.32	60.00	59.96	35.00
Maharashtra	84.00	63.00	81.57	81.64	61.23	80.59	80.00	80.00	69.56
Manipur	26.00	13.00	21.19	15.80	7.90	14.35	30.00	22.50	15.00
Meghalaya	20.00	7.84	6.92	24.50	18.38	16.23	25.00	15.62	15.00
Mizoram	32.00	15.99	15.99	39.50	29.63	20.00	53.16	18.75	15.00
Nagaland	30.00	15.00	13.58	36.00	31.74	37.93	48.85	48.85	40.00
Odisha	41.00	20.50	38.57	55.13	33.68	26.24	45.00	15.30	23.22
Punjab	31.10	15.55	24.36	29.86	22.40	18.94	40.00	25.00	15.45
Rajasthan	39.00	19.50	30.06	28.44	18.72	20.51	60.00	55.63	38.59
Sikkim	22.50	16.87	16.52	32.65	29.06	32.14	46.06	42.05	36.42
Tamil Nadu	102.50	102.40	103.73	120.00	120.00	101.92	80.00	80.00	58.41
Telangana	19.00	4.74	11.41	9.44	4.36	2.47	29.00	29.00	10.12
Tripura	21.00	14.77	13.85	19.43	18.94	15.75	30.00	18.75	11.64
Uttar Pradesh	60.00	44.64	48.81	68.50	68.50	57.23	80.00	70.00	82.23
Uttarakhand	35.00	34.25	37.63	35.50	35.50	31.62	30.00	18.75	29.97
West Bengal	23.00	17.25	15.24	12.00	11.00	17.14	40.00	15.40	19.03
A & N Islands	2.10	0.53	0.53	3.00	0.75	0.41	3.00	0.75	0.92
Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Dadra & Nagar Haveli	1.00	0.00	0.00	1.00	0.00	0.00	1.00	0.00	0.00
Daman & Diu									0.00
Delhi	0.50	0.00	0.00	0.40	0.00	0.00	0.50	0.00	0.00
Lakshadweep	0.40	0.00	0.00	0.40	0.00	0.00	0.40	0.00	0.00
Puducherry	1.50	0.70	0.91	2.00	1.00	0.94	1.25	0.94	0.43
Ladakh	19.00	26.25	22.86	19.00	9.50	12.88	25.00	17.13	17.06

Note: Expenditure reported includes unspent balance of previous year and provisional. UTs of Delhi and Dadra & Nagar Haveli and Daman and Diu have surrendered the unspent balance to CFI. Therefore, the expenditure in respect of UTs of Delhi and Dadra & Nagar Haveli and Daman and Diu may be treated as 'NIL'. The UT of Lakshadweep has not yet surrendered the unspent balance and they have been directed to surrender the unspent balance. Therefore, the expenditure in respect of UT of Lakshadweep may also be treated as 'NIL'.

Source: Horticulture Division (MIDH), DA&FW